

(17)



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/528/ (IB)/2017
NAME OF THE PETITIONER(S) : BASF INDIA LTD
NAME OF THE RESPONDENT(S) : MOSMETRO INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	P. SUDHAKAR	Counsel for Petitioner	
	Rahul Jain	Counsel for Respondent	

ORDER

Counsel representing both the parties are present. Counsel for petitioner filed vakalat and prayed time for filing counter and making submissions. Time extended at request with a direction to furnish a copy of the same to the other side to enable them to make their reply submissions. Put up on 29.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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